GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3443 ANSWERED ON:25.04.2012 WAIVING OF POLICE VERIFICATION Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that police verification is not required in the cases of passports to Government employees;

(b) if so, the time that is normally taken in issuing such passports;

(c) the time that has been taken by the Regional Passport Office, Delhi in issuing such passports for which applications were received in the month of January 2011; and

(d) the steps being taken to streamline the system?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) Yes. The passports to Central Government employees, State Government employees, Employees of Statutory bodies and Public Sector Undertaking are issued on submission of an Identity Certificate

(No Objection Certificate) from the employer.

(b) The Government has fixed a time target of 30 days for issue of fresh passports and 15 days for re-issue of passports. The passports application of a Government servant is processed only after receipt of confirmation of Identity Certificate (No Objection Certificate) from the issuing authority.

(c) In the absence of separate classification for the Government servants, it is not possible to estimate the time taken in issuance of passports under this category.

(d) With a view to streamline the entire procedure of issuance of passports, the Ministry is engaged in comprehensive overhaul of passport delivery system through the Passport Seva Project. The Project aims " to deliver all Passport-related services to the citizens in a timely, transparent, more accessible, reliable manner & in a comfortable environment through streamlined processes and committed, trained & motivated workforce."